राणां बाँडी बिटर्डस को भूमि का ग्रावटन

¹ 284. श्री सूरज प्रसाद: ग्या श्रम श्रीर पुनर्वास मंत्री 11 जून, 1971 को राज्य सभा में खतारांकित प्रण्व संख्या 915 के दिथे गये उत्तर को देखेंगे खीर यह बताने को कृपा करेंगे कि:

- (क) क्या राणा वाडी बिल्डसं, गुलाबी बाग ने जिस तारीख को भिम पर कब्जा किया था उसका पता लगा लिया गया है छौर हर्जान की रकम का हिसाब लगा लिया गया है: और
- (ख) यदि हां, तो क्या सरकार ने हर्जाने की रकम को यसूल करने के लिये उस फर्म को नोटिस जारी कर दिये हैं और क्या इस फर्म के कब्जे की भूमि का पुनरीक्षण कर लिया गया है और यदि नहीं, तो उसके क्या कारण हैं ?

ALLOTMENT OF LAND TO RANA CODY BUILDERS

*284. SHRI SURAJ PRASAD: Will the Minister of LABOUR AND RE-HABILITATION/

अम श्रीर पनर्वाल मंत्री

be pleased to refer to the reply to un-s tarred question No. 915 given in the Rajya Sabha on the 11th June, 1971 and state:

- (a) whether the date on which the Rana Body Builders, Gulabi Bagh occupied the land has since been ascertained and the amount of damage charged calculated; and
- (b) if so, whether Government have issued notice t_0 the firm for realisation of the damage charges and whether the land In possession of the firm has been rt'-jnspected; and if not, vyhat are the reasons therefor?]
- f[] English translation.

श्रम श्रीर पुत्रकांस मन्त्री (श्रीः श्रार० के० खाडिलकर) : (क) वब्जे की सही तारीख मालूम नहीं है। हर्जाने को रक्तम का हिसाब उस तारीख से लगाया गया है जिस तारीख से व्यापार केन्द्र स्थापित किया गया था ?

(ख) जी हां, नोटिस आरी कर दिया गया है और भूमि का पुनः निरक्षिण कर जिया गया है

t[THE MINISTER OF LABOUK AND REHABILITATION/

श्रम ग्रीरपनर्वास मंत्री

- (SHRI R. K. KHADILKAR): (a) The exact date of occupation is not known. The damage charges have been calculated from the date the business Centre was set up.
- (b) Yes, Sir. The notice has been issued and the land has been inspected again.]

AGRICULTURAL UNTVRSITTES IN STATES

*285. SHRI BHOLA PRASAD: Will the Minister of AGRICULTURE/

कृषि मंत्री

be pleased to state:

- (a) the number of agricultural universities now functioning in the country;
- (b) the number of students **who** have already graduated from these universities;
- (c) whether all of them have been provided with suitable occupation in the farm sector; and
- (d) if not, how many of them are still unemployed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/

कृषि मंत्रालय में राज्य मंत्री

(SHRI ANNASAHEB P. SHINDE): *(a) There are fiften Agriculture Universities functioning in the country 49

This number does not include the Agricultural complex of Himachal Pradesh University which has been organised on the lines of an Agricultural University.

- About (b) 15,000 Agriculture Graduates have come out of these agricultural universities so far.
- and (d) There is no authentic estimate of the extent of unemploy among graduates. ment agricultural However, in a report on the study made by the Ministry Food and of Agriculture, which was published in 1969, it was estimated that 8,950 agri cultural graduates are expected to remain unemployed by 1973. In this study, the employment potential generated by the advances made in agricultural technology and the new avenues of employment being created in the private sector was perhaps not correctly assessed.

DISTRIBUTION OF INTERNATIONAL AID AMONG REFUGEES

*286. SHRI SUNDER MANI PATEL: SHRI K. C. PANDA:

Will the Minister of LABOUR AND REHABILITATION/

श्रम श्रीर पनर्वास मन्त्री

be pleased to state:

- (a) whether it is a fact that inter national aid for East Bengal refugees has been piling up at the Dum Dum Air Port and there has been consider able disruption in its clearance and distribution; and
- (b) if so, the reasons therefor and the measures taken by Government to ensure that there are no bottle necks in its clearance, storage and distribution?

THE MINISTER OF LABOUR AND REHABILITATION/

श्रभ ग्रौर पनर्वास सन्त्री

(SHRI R. K. KHADILKAR (a) and (b) No Sir; there is no accumula-tion of gift supplies at the Dum Dum

Air Port. In fact, with a view to ensuring prompt clearance of relief goods, an Officer has been specially positioned at the Calcutta Air Port to maintain round-the-clock liaison with the Customs and Air Port authorities. Every possible assistance is being rendered to the voluntary organisations also to get their consignments cleared speedily.

REQUIREMENTS OF FERTILISERS

*287. SHRI KRISHAN KANT: DR. SALIG RAM: SHRI ARJUN ARORA: SHRI RAJENDRA PR ATA P SINHA:

Will the Minister of AGRICULTURE/

कवि मन्त्री

be pleased to state:

- (a) whether any revision has been made in the targets of requirement of fertilisers with the growing use of hybrid seeds of wheat and
 - (b) if so, what are the revised targets; and
- (c) how they are proposed to be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/

कृषि मंत्रालय में राज्य मन्त्री

(SHRI ANNASAHEB P. SHINDE): (a) to (c) A statement is placed on the Table of the Sabha.

STATEMENT

- (a) The targets of requirements oi fertilisers for the Fourth Five Yeai Plan were fixed by taking into account, inter alio, the targets set for the use of high-yielding varieties of seeds of wheat, rice, maize, jowar and bajra. As such no upward revision in the targets of fertilizer requirements is considered necessary as a result oi the growing use of hybrid seeds oi wheat and rice.
 - (b) and (c) Do not arise.